

WEEKLY CAUSE LIST

23.09.2019 to 27.09.2019



NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH FARIDKOT HOUSE, NEW DELHI CAUSE LIST OF COURT NO. 2

Date : 23rd September, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Original Application No. 820/2017 (M.A. No. 1564/2017)	Mustafa Hussain Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh Adv. for Applicant Mr. Shlok Chandra, Adv. Mr. Ankit Verma, Adv. Mr. Gaurav Kumar Bansal, Adv. Mr. Rajkumar, Adv. Mr. Ranjesh Kr. Sinha, Adv.
FOR COMPLETION OF PLEADINGS			
2.	M.A. No. 1790/2018 IN Execution Application No. 18/2018 IN O.A. No. 98/2017	Charvi Mehra & Anr. Vs. South Delhi Municipal Corporation & Anr.	Ms. Charvi Mehra & Ms. Krishika Mehra, Applicants in person Ms. Puja Kalra, Adv. Mr. Akhil Tomar, Adv. Ms. Sakshi Popli, Adv.
3.	M.A. No. 186/2019 IN Original Application No. 85/2016 WITH	Irfan Aleem Vs. Meem Agro Foods Pvt. Ltd. & Ors.	Mr. S. P. Singh, Sr. Adv. with Mr. Raunak Parekh, Adv. for R-1 Mr. Pradeep Misra, Adv. Mr. Amit Tiwari, Adv. Mr. A. K. Prasad, Adv.
4.	M.A. No. 187/2019 IN Original Application No. 324/2015	Jubair & Ors. Vs. State of Uttar Pradesh & Ors.	Mr. Raunak Parekh, Adv. for R-5 Mr. Pradeep Misra, Adv. Mr. Amit Tiwari, Adv. Mr. A. K. Prasad, Adv.

FOR HEARING			
5.	Original Application No. 202/2016 (M.A. No. 381/2016 & I.A. No. 312/2019) (PH) WITH	Balotra Textile Hand Procesers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant Ms. Padhmalakshmi Iyengar, AAG Mr. Adhiraj Singh, Adv. Mr. Vinay Kothari, Adv. Mr. Abhimanyu Rathore, Adv. Mr. Keshav Pareek, Adv. Mr. Rohit K. Singh, Adv. Mr. Shailja Nanda Mishra, Adv. Ms. Pusshp Gupta, Adv. Ms. Shalini Nair, Adv.
6.	Review Application No. 21/2017 IN M.A. No. 547/2017 IN O. A. No. 202/2016 WITH	Balotra Textile Hand Procesers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant
7.	Original Application No. 34 (T _{HC})/2014 (CWP No. 2844/2011) (M.A. No. 282/2016, M.A. No. 1230/2016 & I.A. No. 147/2019) WITH	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Mr. Manu Chaturvedi, Advs. & Digvijay Singh Ms. Padhmalakshmi Iyengar, AAG Mr. Sanjeet Purohit, Adv. Mr. Vinay Kothari, Adv. Mr. Vikas Balia, Adv. Mr. Sunil Joshi, Adv. Mr. Manish Shishodia, Adv. Mr. Rajkumar, Adv. Mr. A. K. Prasad, Adv. Mr. Adhiraj Singh, Adv. Mr. Ranjesh Kr. Sinha, Adv. Ms. Pusshp Gupta, Adv.
8.	Review Application No. 25/2017 IN M.A. No. 1230/2016 IN O.A. No. 34/2014 (T _{HC})	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Vijay Kothari, A dv. for Applicant
9.	Appeal No. 24/2018 (Earlier Appeal (Diary) No. 582/2017 (SZ))	Sri C. Srinivasulu & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishn, Advs. for Applicant Mr. Rahul Pratap, Adv. Mr.Divyanshu Rai &Mr.Nikhil Nayyar, Advs Mr. P. Venkat Reddy, Adv. Mr. Dhananjay Baigel, Adv. Mr. Sayooj Mohan Das M, Adv.

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NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 25th September, 2019

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Execution Application No. 19/2018 IN O. A. No. 24/2016 WITH	Giriraj Parikrama Sanrakshan Sansthan Vs. State of Rajasthan & Ors.	Dr. Sandeep Singh, Adv. Ms. Padmalakshmi Iyengar, AAG
2.	Original Application No. 229/2013 (M.A No. 363/2017, M.A. No. 1183/2018, M.A. No. 1742/2018 & I.A. No. 497/2019) (PH) WITH	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs. Department of Environment & Forests & Ors.	Mr. Sarthak Chaturvedi, Adv. for Applicant Mr. M. C. Mehta & Ms. Katyayni Chaubey, Adv. Ms. Pinki Anand, ASG with Mr. Amit Tiwari, Adv. Mr. Vishwajit Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Ms. Padmalakshmi Iyengar, AAG Mr. Rajkumar, Adv. Mr. A. K. Prasad, Adv. Mr. Rajesh K. Singh, Adv. Mr. Pradeep Misra, Adv. Mr. Ranjesh Kr. Sinha, Adv. Mr. Krishan Kumar Sharma
3.	Original Application No. 280/2017 (M.A. No. 529/2017)	Dwarikadham-Radhika Dham Resident Welfare Trust Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh K. Lawania, Adv. for Applicant
4.	Original Application No. 646/2018 (Earlier O.A.No.550/2016)	Ram Ji Vyas Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. Mr. Rajkumar, Adv Mr. Gaurav Kumar Bansal & Mr. Rahul Khurana, Adv. Ms. Padmalaxmi Iyer, AAG Ms. Shailja Nanda Mishra, Adv. Mr. Nirmal Mittal, Adv.
5.	Original Application No. 598/2019 (Earlier O. A.No. 84/2018)	Shariq Abbas Zaidi & Anr. Vs. State of U.P. & Ors.	Mr. S. A. Zaidi, Applicant in person Mr. Rachit Mittal, Adv. Mr. Vishwajit Singh, Adv. Mr. Pradeep Misra, Adv.
FOR COMPLETION OF PLEADINGS			
6.	Original Application No. 53/2018 (M.A. No. 139/2018)	Hukma Ram & Ors. Vs. The Member Secretary & Ors.	Mr. Sunil Joshi & Mr. Avin Chhangani, Adv. for Applicant Ms. Padmalakshmi Iyengar, AAG Mr. Arvind Soni, Adv.

7.	Appeal No. 07/2019 (I.A. No. 275/2019 & I.A. No. 276/2019)	Dr. Vijay Verma Vs. Ministry of Environment, Forests & Climate Change & Ors.	Mr. Bhuvan Ravindran, Adv. for Appellant Dr. Vijendra Singh Mahndryan, Adv. Mr. Mukesh Verma, Adv. Mr. Ishwar Singh, Adv. Mr. Mukul Singh, Adv. Mr. Raj Kumar, Adv. Mr. Sanjay Katyial, Adv. Mr. V. Shukla, Adv.
FOR HEARING			
8.	Original Application No. 733/2017 (M.A. No. 1404/2017 & M.A. No. 1215/2018)	Kamal Vs. National Capital Region Planning Board & Ors.	Mr. Dhananjay Garg & Pradeep Kumar, Adv. for Applicant Mr. D. N. Goburdhan, Adv. Mr. Mukesh Kumar Verma, Adv. Mr. Yagyawalkya Singh, Adv. Mr. Ranjay Kr. Dubey, Adv. Ms. Priya Puri, Adv. Mr. Pradeep Misra, Adv. Dr. Sandeep Singh, Adv. Mr. Rajkumar, Adv. Ms. Varnita Rastogi, Adv.
9.	Appeal No. 48/2018 (M.A. No. 483/2018 & M.A. No. 484/2018)	Haribhan & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Keshav Mohan, Adv. Mr. Sameer Rohatgi, Adv. Mr. Rajkumar, Adv. Mr. Shashank Bajpai, Adv. Ms. Kanupriya Tiwari, Adv. Mr. Pradeep Misra, Adv. Mr. Shantanu Saxena, Adv.
10.	Appeal No. 78/2018 (M.A. No. 817/2018)	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Divya Prakash Pande, Adv. Mr. Sumeer Sodhi, Adv. Ms. Maninder Acharya, ASG with Mr. Vishal Bhatnagar, Adv. Ms. Yogmaya Agnihotri, Adv. Mr. Tarkeshwar Nath, Adv.
11.	Appeal No. 79/2018 (M.A. No. 822/2018)	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Divya Prakash Pande, Adv. Ms. Yogmaya Agnihotri, Adv. Ms. Maninder Acharya, ASG with Mr. Vishal Bhatnagar, Adv. Mr. Darpan K. M., Adv.
12.	Original Application No. 382/2018 (M.A. No. 873/2018 & I.A. No. 45/2019) (PH)	Hemant Kumar Rajoria Vs. Union of India & Ors.	Mr. R. S. Mehta & Mr. J. P. Gurjar, Adv. for Applicant Mr. Rakesh Mahajan, Adv. Ms. Padmalakshmi Iyengar, AAG Mr. Anuj Bhandavi, Adv.

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NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 27th September, 2019

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Execution Application No. 23/2019 IN O. A. No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness Vs. Union of India & Ors.	Mr. Anil Sood & Ms. Madhumita Singh, Advs. for Applicant Mr. Rajiv Bansal, Sr. Adv. Mr. Pawan Bindra, Adv. Ms. Smarithi Malhotra, Adv.
FOR HEARING			
2.	Original Application No. 58/2013 (M.A No. 898/2013, M.A. No. 922/2017, M.A. No. 329/2018, I.A. No. 387/2019 & I.A. No. 388/2019) WITH	Sonya Ghosh Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant Mr. Sanjay Dewan, Adv. Mr. Sameer S. Sinha, Adv. Mr. Manish Shrivastava, Adv. Mr. B. S. Arora, Adv. Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. Mr. Balendu Shekhar, Adv. Mr. A. K. Prasad, Adv. Ms. Sakshi Popli, Adv. Mr. Sandeep Singh, Adv. Mr. Ajay Jain, Adv. Mr. Ranjesh Kr. Sinha, Adv.
3.	Original Application No.116/2015 (M.A.No.327/2015 & M.A.No.589/2015) WITH	Prof. Imtiaz Ahmed & Ors. Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Sanjay Dewan, Adv. Mr. S.K Sharma, Adv. Mr. Ajay Jain, Adv. Ms. Sakshi Popli, Adv.
4.	Original Application No. 144/2015 WITH	Sh. Jaipal Singh Vs. Lt. Governor, Delhi & Ors.	Ms. Vandana Sehgal, Adv. for Applicant Mr. Balendu Shekhar, Adv. Mr. Sanjay Dewan, Adv. Ms. Sakshi Popli, Adv. Mr. Rajiv Bansal, Adv. Mr. Ajay Jain, Adv. Mr. Manish Srivastava, Adv.
5.	M.A.No.258/2015 IN Original Application No. 10/2014	Pavit Singh Vs. The State of NCT Of Delhi & Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Advs. for Applicant Mr. Ajay Jain, Adv. Mr. Mukul Singh, Adv. Mr. Ashwani Kumar Dubey, Adv. Mr. Rajesh Kumar, Adv. Ms. Puja Kalra, Adv.

6.	Original Application No. 433/2017 (M.A. No. 1261/2018)	Shibani Ghosh Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Raj Panjwani, Sr. Adv. with Ms. Shibani Ghosh, Applicant in person Mr. Divya Prakash Pandey, Adv. Mr. A. K. Prasad, Adv. Mr. Raj Kumar, Adv. Mr. Balendu Shekhar, Adv.
7.	Appeal No. 20/2018 (I.A. No. 614/2019)	Md. Hayath Udin Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. G.G.C. George, Adv. Mr. Rajesh K. Singh, Adv. Mr. A. K. Prasad, Adv. Mr. Nikhil Nayyar, Adv. Mr. Mukesh Verma, Adv. Dr. Sandeep Singh, Adv. Mr. P. Ventat Reddy, Adv. Mr. A. K. Prasad, Adv.
8.	Review Application No. 37/2019 IN Execution Application No. 09/2016 IN O.A. No. 177/2013	Sushil Raghav Vs. State of Uttar Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant

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